

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI  
Record of Proceedings**

**Petition No.62/2009**

Coram : Shri R.Krishnamoorthy, Member  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member

Date of Hearing : 12.5.2009

Subject : Miscellaneous petition under regulation 12 "Power to Remove Difficulties" and Regulation 13 "Power to relax" of the CERC (Terms and Conditions of Tariff) Regulations, 2004 for permission to bill and recover Service Tax on transmission and other charges recoverable by Govt. of India in terms of Section 64 of the Finance Act, 1994 for the period 2004-09.

Petitioner : Power Grid Corporation of India Limited, Gurgaon

Respondents : Himachal Pradesh State Electricity Board and Others

Parties present : 1. Shri U.K.Tyagi, PGCIL  
2. Shri V.V.Sharma, PGCIL

The representative of the petitioner stated that its counsel was pre-occupied in connection with some cases filed before the Appellate Tribunal and could not appear before the Commission. A request was made for short adjournment. In view of the request made, the petition shall be re-notified for hearing on admission on 4.6.2009.

Sd/-  
**(K.S.Dhingra)**  
**Chief (Legal)**